

FORM G

INVITATION FOR EXPRESSION OF INTEREST FOR

GLORY FURNISHERS PRIVATE LIMITED

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	Glory Furnishers Private Limited CIN: U74999WB1999PTC089886 PAN: AACCG0083A
	Address of the registered office	Taldanga Saw Mills, G T Road, PO. Chinsurah, Dist- Hooghly, West Bengal, India, 712101
3.	URL of website	CD does not have a website
4.	Details of place where majority of fixed assets are located	1. Taldanga Saw Mills, G T Road, PO. Chinsurah, Dist- Hooghly, West Bengal, India, 712101 2. 62, G T Road, Near Appartment, Near College More. Uttarpara
5.	Installed capacity of main products/ services	Main Product: Distributors of Godrej Products
6.	Quantity and value of main products/ services sold in last financial year	Approx. Rs. 2.5 Cr. as per last audited financials (2023-24) Exact quantity is not ascertainable at present.
7.	Number of employees/ workmen	13 Employees and 4 workmen
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Last audited financials available for FY 2023-24 Other details can be obtained by e-mailing on cirp.gloryfurnishers@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Details can be obtained by e-mailing on e-mailing on cirp.gloryfurnishers@gmail.com
10.	Last date for receipt of expression of interest	10.07.2024 (before/by 7:00 P.M.)
11.	Date of issue of provisional list of prospective resolution applicants	12.07.2024
12.	Last date for submission of objections to provisional list	17.07.2024
13.	Date of issue of final list of prospective resolution applicants	19.07.2024
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	19.07.2024
15.	Last date for submission of resolution plans	18.08.2024 (before/by 7:00 P.M.)
16.	Process email id to submit Expression of Interest	cirp.gloryfurnishers@gmail.com

Date: 10.06.2024
Place: New Delhi


 Vikky Dang
 Resolution Professional
 For Glory Furnishers Private Limited
 Reg No: IBBI/PA-003/IP-N00359/2021/0013763
 B-41, 2nd Floor, Ganga Ram Vatika,
 Vishnu Garden Part-I, New Delhi-110018